

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:568

ANSWERED ON:24.11.2011

IMPLEMENTATION OF SCHEMES IN NAXAL AFFECTED DISTRICTS

Lagadapati Shri Rajagopal

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government is aware that there is a need for more flexibility in the implementation of rural development schemes, particularly in Naxal-affected districts of the country;

(b) if so, the details thereof;

(c) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): Yes , Sir. The Ministry of Rural Development has provided more additional financial resources and advised for implementation of Integrated Action Plan in Tribal and backward districts which are most affected by naxal violence. In order to accelerate the implementation in LWE affected areas, the Pradhan Mantri Gram Sadak Yojana (PMGSY) programme guidelines have been relaxed including following:-

(i) All habitations in Integrated Action Plan (IAP) districts, whether in schedule-V areas or not, with a population of 250 and above (in 2001 census) will be eligible for coverage under PMGSY as against the population of 500 in other areas.

(ii) Integrated Action Plan (IAP) districts, cost of bridges up to 75 meters under PMGSY will be borne by the Government of India as against 50 meters for other areas.

(iii) In case of LWE/IAP districts, the minimum tender package amount is reduced to 50.00 lakhs.

(iv) The time limit up to 24 calendar month would be allowed for completion of work. However, no extra liability, if any, on account of cost escalation shall be met from the programme fund provided by the Ministry of Rural Development, Government of India.

In case of Indira Awaas yojana (IAY), following modification and relaxation have been made in naxal affected districts:-

(i) 60 identified IAP districts are now treated as difficult areas and are eligible for higher rate of unit assistance of Rs. 48,500/- provided in hilly/difficult areas.

(ii) In the 60 IAP districts, the district administration has been allowed to construct houses for the old aged, widowed and physically handicapped persons if they so desire.

(iii) Cluster approach has been requested to be adopted in the 60 IAP districts so facilities better convergence of amenities and for accelerated development in these areas.